

## Annexure-5

Name of the corporate debtor: M/s K K MILK FRESH INDIA LIMITED- IN LIQUIDATION; Date of commencement of liquidation: 06-10-2021; List of stakeholders as on: 05-12-2021

## List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Principal Commissioner of Customs, ICD Tughlakabad, Import New Delhi	Central Govt.	02-11-2021	85,47,28,191	83,67,28,191	Unsecured	-	Yes	86.79	-	-	1,80,00,000	-	Claim admitted on the basis of merit
2	The Commissioner, Custom House, Mundra Port	Central Govt.	27-10-2021	7,10,83,969	6,75,83,969	Unsecured	-	Yes	7.01	-	-	35,00,000	-	Claim admitted on the basis of merit
3	Dy. Comm. Commercial Tax Department, Kanpur Dehat Uttar Pradesh..	Uttar Pradesh Govt.	22-10-2021	5,98,24,870	5,98,24,870	Unsecured	-	NA	6.21	-	-	-	-	-
<b>Total</b>				<b>98,56,37,030</b>	<b>96,41,37,030</b>	-	-	-	<b>100</b>	-	-	<b>2,15,00,000</b>	-	-